

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO. 2450
TO BE ANSWERED ON 02nd January, 2018

Price Control of Drugs

2450. SHRI P.C. MOHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of drugs placed under price control by the National Pharmaceutical Pricing Authority (NPPA) as on date;
- (b) whether the Ministry has received any objection from the multinational pharma companies as well as Indian pharma giants and if so, the details thereof;
- (c) whether the NPPA order will cover the National List of Essential Medicines (NLEM) and also non-essential drugs; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a): National Pharmaceutical Pricing Authority (NPPA) has fixed the ceiling price of 851 formulations covered under Schedule-I of the Drugs (Prices Control) Order, 2013 (DPCO, 2013). The details of which are available at NPPA's website i.e. www.nppaindia.nic.in.

(b): The price fixation done under the para 4, 5 & 6 of DPCO, 2013, can be challenged under para 31 of DPCO, 2013 to the Government. Under this para, Government/Department has received various representations both from Indian as well as multinational companies.

(c) & (d): The Schedule -I of DPCO, 2013 contains medicines which are covered under National List of Essential Medicines, 2015 (NLEM, 2015). The ceiling prices of these medicines are fixed under para 4, 5 & 6 of DPCO, 2013. Under this order, there is also a provision under which the Government may, in public interest, fix the ceiling prices / retail prices of non-Scheduled formulations also.
